

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION VIRTUAL HEARING BOARD FOR THE MONTH OF
OCTOBER, 2021****Hearing Officer : Dr. Pawan Kumar Pandey, Deputy Registrar****Date: 04/10/2021**

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	258574	1396238	TRADE MARK REGISTRATION BUREAU VS LALJI ADVOCATES
2	229582	1382498	L.S.DAVAR & CO VS PURI TRADE MARK CO
3	235324	1357766	SHUKLA TRADE MARK CO VS M.P. MIRCHANDANI & CO
4	174135	1024435	S. MAJUMDAR & CO VS ANAND AND ANAND ADVOCATE
5	733883	1362738	DEPENNING & DEPENNING VS ARJUN T. BHAGAT & CO
6	230064	1362696	SHUKLA TRADE MARK COMPANY VS CHANDRAKANT M JOSHI
7	713090	1406058	SHUKLA TRADE MARK COMPANY VS TRADE MARK REGISTRATION BUREAU
8	732845	1481734	SHUKLA TRADE MARK COMPANY VS LALL LAHIRI AND SALHOTRA
9	837405	1829710	D. SEN & CO. VS DELHI REGISTRATION SERVICES
10	815176	1813136	S. MAJUMDAR & CO. VS VARIKASERY & VARIKASERY

Date: 05/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	246815	1396233	LOYAL REGISTERED SERVICES VS HARIKRISHNA S HOLLA
2	247860	1398783	D.P. AHUJA & CO VS M. P. MIRCHANDANI
3	733882	1362738	DEPENNING & DEPENNING VS ARJUN T. BHAGAT & CO.
4	178842	1021774	TRADE MARK REGISTRATION BUREAU VS LALJI ADVOCATES
5	207070	1262826	D. SEN & CO. VS MACE CORPORATE ASSOCIATE.
6	809054	1786036	SHASTRI REGISTRATION BUREAU VS W. S. KANE & CO.
7	733427	1563869	KPLM & CO. VS SUN PHARMACEUTICAL INDUSTRIES LTD
8	737575	1583274	CHAKRABORTY & ASSOCIATES VS WORLDWIDE REGISTRATION BUREAU
9	748004	1639352	D. P. AHUJA & CO. VS MARS TRADE MARKS CO.
10	712467	1491690	D. SEN & CO. VS THE CALCUTTA TRADE MARK CO.

Date: 06/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	810849	1861471	D. SEN & CO. VS LALJI ADVOCATES

2	738599	1663311	DASWANI & DASWANI VS SAIKRISHNA & ASSOCIATES
3	876904	1902591	DASWANI & DASWANI VS WORLDWIDE REGISTRATION BUREAU
4	838376	1828111	D. SEN & CO. VS P. K. ARORA
5	792711	1785980	KOSTA TRADE MARK COMPANY VS KOLKATA TRADE MARK SERVICE
6	850429	1887381	D. SEN & CO. VS VISHESH AND ASSOCIATES
7	745578	1644543	TRADE MARK REGISTRATION BUREAU VS LALJI ADVOCATES
8	747821	1628839	KHAITAN & CO LLP VS G.S. RIJHWANI & CO.
9	740678	1677471	DE PENNING & DE PENNING VS V. VEERARAGHAVAN, ADVOCATE
10	740663	1657636	S.S. DATTA & ASSOCIATES VS NEON LABORATORIES LIMITED

Date: 07/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	760903	1706705	D. P. AHUJA & CO. VS KIRAN MEHTA
2	797211	1755566	L.S. DAVAR & CO. VS THE CALCUTTA TRADE MARK CO.
3	800995	1844507	LALL & SETHI VS THAKUR & CO.

4	757161	1667436	SHUKLA TRADE MARK COMPANY VS ANAND AND ANAND
5	755546	1718725	D. SEN & CO. VS SUN PHARMACEUTICAL INDUSTRIES LTD
6	745035	1596237	TRADE MARK REGISTRATION BUREAU VS LOYAL REGISTRATION SERVICES
7	739188	1552409	TRADE MARK REGISTRATION BUREAU VS AZB & PARTNERS
8	790937	1887380	D. SEN & CO. VS SUN PHARMACEUTICAL INDUSTRIES LTD
9	770744	1830660	S. MAJUMDAR & CO. VS MS. USHA KHURANA
10	773225	1770166	S.S. DATTA & ASSOCIATES VS ANAND AND ANAND

Date:11/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	732691	1573162	L.S. DAVAR & CO. VS LALJI ADVOCATES
2	794253	1619321	S.S. DATTA & ASSOCIATES VS R.K. DEWAN & CO.
3	715250	1441404	S. MAJUMDAR & CO. VS DELHI REGISTRATION SERVICES
4	723545	1483118	TRADE MARK REGISTRATION BUREAU VS GOODWILL REGISTRATION SERVICE
5	746894	1614632	S.S. DATTA & ASSOCIATES VS SEN - OBEROI.
6	734393	1572018	DASWANI & DASWANI VS APEX

7	813041	1822961	DASWANI & DASWANI VS S. HANDA & CO.
8	786126	2032383	SHUKLA TRADE MARK COMPANY VS VISHESH & ASSOCIATES
9	818652	2016512	SINGHANIA & COMPANY VS V.A. ASSOCIATES
10	728309	1533573	DASWANI & DASWANI VS CHANDRAKANT M JOSHI

Date: 18/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	791283	1821561	D. SEN & CO. VS S.K. AGARWAL & CO.
2	713902	1404427	CHAKRABORTY & ASSOCIATES VS K & S PARTNERS
3	780440	1842833	NICHE, INTELLECTUAL PROPERTY OFFICES VS DE PENNING & DE PENNING
4	798415	1872120	TRADE MARK REGISTRATION BUREAU VS WORLDWIDE REGISTRATION BUREAU
5	843910	1787214	BUREAU OF PATENTS AND TRADE MARKS VS SUN PHARMA LABORATORIES LIMITED
6	764220	1735861	D. P. AHUJA & CO. VS ANAND AND ANAND
7	727681	1537357	DASWANI & DASWANI VS LALJI ADVOCATES

8	713074	1441655	C. J. ASSOCIATES VS LALJI ADVOCATES
9	748686	1686647	SHUKLA TRADE MARK COMPANY VS V. RAVI, ADVOCATE
10	718997	1493685	D. SEN & CO. VS INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS

Date: 25/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	732688	1571660	L.S. DAVAR & CO. vs LALJI ADVOCATES
2	771038	1692622	SKYLINE VS DELHI REGISTRATION SERVICES
3	795280	1838086	S.S. DATTA & ASSOCIATES VS SEN - OBEROI
4	740309	1564160	D. P. AHUJA & CO. VS KAYSER AND COMPANY.
5	729462	1483147	TRADE MARK REGISTRATION BUREAU VS LALJI ADVOCATES
6	760988	1756157	L.S. DAVAR & CO. VS LALJI ADVOCATES
7	728712	1544188	DIPAK DAS, ADVOCATE VS MANOJ & ASHOK ASSOCIATES
8	764039	1750651	D. P. AHUJA & CO. VS R.K. DEWAN & CO.

9	749082	1686648	SHUKLA TRADE MARK COMPANY VS DASWANI & DASWANI
10	728882	1507771	D. SEN & CO. VS R.K. DEWAN & CO.

Date: 26/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	723088	1483121	TRADE MARK REGISTRATION BUREAU VS DELHI TRADE MARK COMPANY
2	807324	1861922	S. MAJUMDAR & CO. VS KOCHHAR & CO.
3	797522	1797884	CHAKRABORTY & ASSOCIATES VS MOHAN ASSOCIATES
4	787068	1796518	KHARAGPUR TRADE MARK BUREAU VS RAO & RAO
5	739187	1552405	TRADE MARK REGISTRATION BUREAU VS AZB & PARTNERS
6	728308	1533574	DASWANI & DASWANI VS CHANDRAKANT M JOSHI
7	828478	1619292	S.S. DATTA & ASSOCIATES VS THE ACME COMPANY
8	723285	1497572	L.S. DAVAR & CO. VS M. P. MIRCHANDANI & CO.
9	728881	1507772	D. SEN & CO. VS R.K. DEWAN & CO.

10	723092	1483133	TRADE MARK REGISTRATION BUREAU VS DELHI TRADE MARK COMPANY
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Date: 27/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	174479	1131604	TRADE MARK REGISTRATION BUREAU. VS DUA ASSOCIATES.
2	239613	1312601	DASWANI & DASWANI. VS ARORA REGISTRATION SERVICE
3	209522	1293707	DASWANI AND DASWANI VS LALL & SETHI
4	221928	1052329	J.S. SARKAR & CO. VS NEON LABORATORIES LIMITED.
5	171804	1146865	D.P. AHUJA & CO VS DELHI REGISTRATION SERVICE
6	182614	1066134	K.K. MODAK, ADVOCATE. VS THE ACME CO.
7	793371	1940745	R.V.R. ASOCIATES. VS V. RAVI, ADVOCATE.
8	821336	2100612	D. P. AHUJA & CO. VS LEXORBIS
9	236873	1399856	SKYLINE VS SURESH & CO.
10	717981	1406386	DASWANI & DASWANI. VS W. S. KANE & CO.

Date: 28/10/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	783718	1985891	IPR HOUSE.COM VS D. SEN & CO.
2	825390	2077023	SEENERGI IPR VS ANAND AND ANAND.
3	795542	1947127	SKYLINE. VS RUCHI SOYA INDUSTRIES LIMITED
4	786466	2027181	GREAT TRADE MARK BUREAU VS DELHI REGISTRATION SERVICES
5	785455	2024748	CHAKRABORTY & ASSOCIATES VS KAYSER AND COMPANY.
6	800573	1952375	D. SEN & CO. VS LALJI ADVOCATES
7	825348	2077023	SEENERGI IPR VS ANAND AND ANAND.
8	817635	2075503	DATTA & ASSOCIATES. VS SEN ASSOCIATES
9	780513	1923043	C. J. ASSOCIATES. VS ANAND AND ANAND.
10	786251	2032388	SHUKLA TRADE MARK COMPANY. VS TAS & CO.
11	1008473	3526779	KRISHNAMONI SADHUKHAN VS TMC INTELLECTUAL SERVICES